

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/148(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	INDIA CARBON LIMITED VS SOVA ISPAT ALLOYS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Aditya Kanodia, Adv.] For the Petitioner
Ms. Suparna Sardar, Adv.]

ORDER

1. Learned Counsel for the Petitioner present.
2. Registry is directed to issue notice to the Respondent by way of speed post and by e-mail and place the tracking information on record.
3. Respondent is directed to file reply affidavit within a period of two weeks.
4. Let this petition be made IBC complaint.
5. List this matter for arguments on **1st July, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)